

(b) if so, what are the names of the participants in the seminar;

(c) what is the nature of discussions held; and

(d) what are the recommendations made and decisions arrived at the seminar?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) Yes.

(b) to (d) The report on proceedings of the Seminar-cum-Workshop containing list of participants, the discussions held and recommendations/decisions etc. of the Seminar-cum-Workshop, has so far been released by the organisers.

Agreement with a London firm on transport project in India

748. **SHRI MUKHTIAR SINGH MALIK:** Will the Minister of RAILWAYS be pleased to state:

(a) whether an agreement has been signed recently with the London Transport International on transport projects in India; and

(b) if so, what are the details of the agreement?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) Yes, Sir. An agreement has been entered into by Rail India Technical and Economic Services Limited (RITES) with London Transport International (LTI) on 12-4-1985.

(b) The details of the agreement are as under:—

1. Rail India Technical and Economic Services Limited and London Transport International will, in connection with any project with which

they are or are seeking to be involved, consider whether the other party could make any useful contribution to the project to assist the other and if so will inform the other of that project in writing.

2. If one party informs the other of a project the parties will discuss whether any cooperation can take place in respect of that particular project.

3. The terms upon which the parties work together shall in respect of any project be subject to negotiation and agreement in respect of that particular project.

4. There shall be a meeting between RITES and LTI at least once in each year during which this agreement remains in force to discuss the progress of agreement and the way in which the parties might be of assistance to each other.

5. This agreement shall come into force on the signing of it and shall continue in force for a period of five years from that date.

35-Point programme of Railways

749. **DR. BAPU KALDATE:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Chief Minister of Maharashtra has urged the Central Government that Manmad-Aurangabad-Parbhani-Parli-Vajinath rail lines to be included in the 35-point programme; and that about Rs. 10 crores in the current budget be provided for the purpose; and

(b) if so, what action Government have taken in the matter?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) Yes, Sir. The "35 point programme" however

refers to Maharashtra Government's development programme of Marathwada Region.

(b) It has been possible to allot only Rs. 1 crore in 1985-86, for this work, due to severe constraint of resources.

Apta-Dasgaon-Ratnagiri-Nangloor Rail lines

750. DR. BAPU KALDATE: Will the Minister of RAILWAYS be pleased to state:

(a) the present position of (a) Apta-Dasgaon, (b) Dasgaon-Ratnagiri and (c) Ratnagiri-Nangloor rail lines which are under construction;

(b) how much money has been provided for these rail lines during the years 1983-84 and 1984-85;

(c) how much money has been spent during these years; and

(d) whether sufficient money would be made available to complete the above projects during 1985-86?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) The New Railway Line from Apta to Roha is an approved work, of which Apta to Nagothane has already been opened to traffic. Final Location Survey of part of the length and re-evaluation of the complete project for construction of new line between Roha and Mangalore, is in progress.

(b) and (c) Outlay and expenditure in these two years for the Apta-Roha New BG line only, are as follows:—

Year	Outlay	Expenditure (In lakhs of Rs.)
1983-84	238	245
1984-85	247	240*

(*Anticipated)

(d) Funds have been provided in 1985-86 to progress the Apta-Roha New BG line only. The construction of rail line between Roha and Mangalore is not an approved work, as yet.

Shipping Industry

751. DR. SHANTI G. PATEL:
SHRI M. S. GURUPADA-SWAMY:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware of the serious crisis through which the shipping industry has been passing during the last several years;

(b) whether it is a fact that Shipping industry throughout the world has suffered seriously and the Governments of the countries concerned have been assisting them in various ways; and

(c) what remedial steps Government propose to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) Yes, Sir.

(b) Shipping industry all over the world is suffering due to global recession. Some of the countries are giving cargo and financial support to their shipping companies. However, information with regard to specific measure adopted by them is not available.

(c) To help the shipping industry tide-over the present difficult period, Government has taken certain steps to give cargo support and financial assistance to them to the maximum extent possible.